

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF A BENCH FOR 13-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 4557/MUM/2026	2015-16	[A] ABHISHEK GUPTA (E-FILE)	
2	ITA 5259/MUM/2025	2012-13	[A] ANIL TILAKRAJ MEHRA (E.F)	
3	ITA 5260/MUM/2025	2013-14	[A] ANIL TILAKRAJ MEHRA (E.F)	
4	ITA 1418/MUM/2026	2023-24	[A] ASGARALI YUSUFALI PORBANDARWALA (E-FILE)	
5	ITA 1468/MUM/2026	2020-21	[A] ASGARALI YUSUFALI PORBANDARWALA (E-FILE)	
6	ITA 4460/MUM/2026	2023-24	[A] AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED (E-FILE)	
7	ITA 4498/MUM/2026	2016-17	[A] ASHISH MAHENDRA VERMA (E-FILE)	
8	ITA 4507/MUM/2026	2021-22	[A] ANLI ADYAPRASAD TIWARI (E-FILE)	
9	ITA 4516/MUM/2026	2017-18	[A] ATUL RAJ BUILDERS PRIVATE LIMITED (E-FILE)	
10	ITA 4517/MUM/2026	2017-2018	[A] AMBER CORPORATION (E-FILE)	
11	ITA 4543/MUM/2026	2020-21	[A] ALWYN SEBASTIAN FERNADES (E-FILE)	
12	ITA 4551/MUM/2026	2022-23	[A] ASHOK KUMAR PALRESHA (E-FILE)	
13	ITA 4617/MUM/2026	2017-18	[D] ATLAS COMPUTERS PRIVATE LIMITED	
14	ITA 4644/MUM/2026	2020-21	[A] AAVIM TRADING SERVICES PRIVATE LIMITED (THROUGH JAYASH DIGE BEING EX-DIRECTOR OF COMPANY)	
15	ITA 3722/MUM/2026	2017-18	[D] LEELA LACE HOLDINGS PRIVATE LIMITED (E-FILE)	
16	ITA 8090/MUM/2026	2017-18	[A] LEELA LACE HOLDINGS PVT LTD	
17	ITA 8091/MUM/2026	2017-18	[A] LEELA LACE HOLDINGS PVT LTD	
18	ITA 5058/MUM/2026	2022-23	[A] AMERICAN INSTITUTE OF CHEMICAL ENGINEERS INDIA	
19	ITA 3989/MUM/2026	2022-2023	[A] AMAR JAGDISH MAPARA (E-FILE)	
20	ITA 4435/MUM/2026	2022-23	[A] AUTHUM INVESTMENT & INFRATSRUCTION LIMITED (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF C BENCH FOR 13-AUGUST-2026 (THURSDAY)

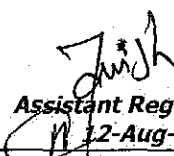
**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4384/MUM/2026	2022-23	[A] PIRAMAL METALS PRIVATE LIMITED (E-FILE)	
2	ITA 2862/MUM/2025	2007-08	[A] SHREE GAYATRI CONSTRUCTIONS AND DEVELOPERS (RECALLED MATTER)	
3	ITA 4612/MUM/2025	2012-13	[A] PARESH GOVINBHAI LUKHI (E-FILE)	
4	ITA 7074/MUM/2025	2015-16	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
5	ITA 7077/MUM/2025	2020-21	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
6	ITA 8300/MUM/2025	2015-16	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
7	ITA 8301/MUM/2025	2020-21	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
8	ITA 1378/MUM/2026	2019-20	[A] PRATIBHA KALPESH JADHAV (E-FILE)	
9	ITA 3555/MUM/2026	2020-21	[D] PARAS CHANDRAKANT SHAH (E-FILE)	
10	ITA 3652/MUM/2026	2019-20	[D] PRATIBHA KALPESH JADHAV (E-FILE)	
11	ITA 4479/MUM/2026	2022-23	[D] M/S CENTURY CARGO CARRIER PRIVATE LIMITED (E-FILE)	
12	CO 239/MUM/2026	2022-23	[A] CENTURY CARGO CARRIER PRIVATE LIMITED	
13	ITA 4555/MUM/2026	2025-26	[A] INDIAN SQUASH PROFESSIONALS (E-FILE)	
14	ITA 4600/MUM/2026	2014-15	[A] PROSPECT ENGINEERING WORKS	
15	ITA 4718/MUM/2026	2020-21	[A] PIDILITE INDUSTRIES LIMITED	
16	ITA 4763/MUM/2026	2026-27	[A] HEENA SIDHU FOUNDATION FOR SPORTS	
17	ITA 4778/MUM/2026	2026-27	[A] SHRI MARUTI MANDIR JIRNODHAR SAMITI	
18	ITA 4794/MUM/2026	2016-17	[A] CAMLIN FINE SCIENCES LIMITED	
19	ITA 4855/MUM/2026	2023-24	[A] PRATAP GHOSH (E-FILE)	
20	ITA 5049/MUM/2026	2020-21	[D] POPATLAL BABULAL JAIN	
21	ITA 5050/MUM/2026	2019-20	[D] POPATLAL BABULAL JAIN	
22	ITA 5057/MUM/2026	2017-18	[A] PEBBLEBAY DEVELOPERS PVT LTD	
23	ITA 5059/MUM/2026	2018-19	[A] IPG ADVERTISING AND BUSINESS SERVICES LLP	
24	ITA 5062/MUM/2026	2018-19	[A] PRAVEEN SOPAN TOTRE	
25	ITA 5070/MUM/2026	2022-23	[A] CAPRI GLOBAL HOUSING FINANCE LIMITED	
26	ITA 5071/MUM/2026	2015-16	[A] CHANDRAKANT BABALDAS PATEL	
27	ITA 5073/MUM/2026	2015-16	[A] CHANDRAKANT BABALDAS PATEL	

REVISED CAUSE LIST OF C BENCH FOR 13-AUGUST-2026 (THURSDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
28	ITA 5075/MUM/2026	2016-17	[A] CHANDRAKANT BABALDAS PATEL	
29	ITA 5078/MUM/2026	2016-17	[A] CHANDRAKANT BABALDAS PATEL	
30	ITA 5081/MUM/2026	2017-18	[A] CHANDRAKANT BABALDAS PATEL	
31	ITA 5095/MUM/2026	2019-20	[A] CHANDRAKANT BABALDAS PATEL	
32	ITA 5097/MUM/2026	2019-20	[A] CHANDRAKANT BABALDAS PATEL	
33	ITA 6184/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
34	ITA 6185/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
35	ITA 7968/MUM/2025	2014	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
36	ITA 9509/MUM/2025	2020-21	[D] CHANDRESH MUKTILAL VIRVADIA (E-FILE)	
37	ITA 804/MUM/2026	2017-18	[A] PAVAN MEHTA	
38	ITA 943/MUM/2026	2014-15	[A] PUNE SHOLAPUR ROAD DEVELOPMENT COMPANY LIMITED (E-FILE)	
39	ITA 3480/MUM/2026	2025-27	[A] DR. P. N. SINGH FOUNDATION (E-FILE)	
40	ITA 3481/MUM/2026	2026-27	[A] DR. P. N. SINGH. FOUNDATION-(E-FILE)	
41	ITA 4695/MUM/2026	2019-2020	[A] PUNEET PAL	
42	ITA 4720/MUM/2026	2019-20	[A] PRADEEP KUMAR GOYAL	
43	ITA 4797/MUM/2026	2022-2023	[A] CROSSEAS CAPITAL MARKETS PRIVATE LIMITED	
44	ITA 7967/MUM/2025	2013	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	


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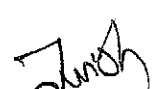
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF D BENCH FOR 13-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2250/MUM/2025	2014-15	[D] DINESH CHOUDHARY (E-FILE)	
2	ITA 9243/MUM/2025	2006-07	[A] DIWAKAR NARAYAN SHETTY	
3	ITA 9244/MUM/2025	2007-08	[A] DIWAKAR NARAYAN SHETTY	
4	ITA 9245/MUM/2025	2009-10	[A] DIWAKAR NARAYAN SHETTY	
5	ITA 402/MUM/2026	2014-15	[A] DINESH SHERSINGH AGARWAL (E-FILE)	
6	ITA 3599/MUM/2026	2019-20	[A] RESEARCH MEASUREMENT AND INSIGHTS PRIVATE LIMITED (E-FILE)	
7	ITA 3689/MUM/2026	2016-17	[A] DAYARAM SOBHARAM (E-FILE)	
8	ITA 3712/MUM/2026	2023	[D] MINIMAX ADS PRIVATE LIMITED (E-FILE)	
9	ITA 4005/MUM/2026	2023-24	[A] MENACHERY CHEMICALS PRIVATE LIMITED (E-FILE)	
10	ITA 4085/MUM/2026	2020-21	[D] RAMAKANT BASUDEO PARASRAMPURIA (E-FILE)	
11	ITA 4086/MUM/2026	2015-16	[D] MUKESH DHIRAJLAL MAHETALIA (E-FILE)	
12	ITA 5114/MUM/2026	2013-14	[A] MAYURRI HARRESH MEHTA	
13	ITA 5118/MUM/2026	2025-26	[A] SHREE RAMKRISHNA SEVA TRUST	
14	ITA 5125/MUM/2026	2019-20	[A] MIG BANDRA REALTORS & BUILDERS PRIVATE LIMITED	
15	ITA 2705/MUM/2026	2012-13	[A] ROYALLINE RESOURCES LIMITED (E-FILE)	
16	ITA 7139/MUM/2026	2026-27	[A] D Y PATIL INNOVATION FOUNDATION (E-FILE)	
17	ITA 7141/MUM/2026	2026-27	[A] D Y PATIL INNOVATION FOUNDATION (E-FILE)	
18	ITA 7539/MUM/2025	2017-18	[A] REENA TINAAZ PRIVATE LIMITED	
19	ITA 9505/MUM/2025	2019-20	[D] REENA TINAAZ PRIVATE LIMITED (E-FILE)	
20	ITA 7540/MUM/2025	2019-20	[A] REENA TINAAZ PRIVATE LIMITED	
21	ITA 3900/MUM/2026	2022-23	[A] MOTION DRIVETRONICS PRIVATE LIMITED (E-FILE)	
22	ITA 578/MUM/2025	2011-12	[D] DILIP GOVIND RATHOD (E-FILING)	

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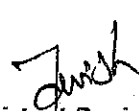
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 13-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER****IN COURT ROOM 8****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7917/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
2	ITA 7832/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
3	ITA 7831/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
4	ITA 5287/MUM/2025	2015-16	[A] SHILPA DHARMENDRA KARIA	
5	ITA 7548/MUM/2025	2017-18	[A] M/S. STARLIGHT SYSTEMS.(I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
6	ITA 7817/MUM/2025	2021-22	[A] SAHIL ENTERPRISES (E-FILE)	
7	ITA 1008/MUM/2026	2010-11	[D] WESTERN IMAGINARY TRANSCON PRIVATE LIMITED (E-FILE)	
8	ITA 1948/MUM/2026	2010-11	[A] WESTERN IMAGINARY TRANSCON PVT. LTD. (E-FILE)	
9	ITA 1120/MUM/2026	2015-16	[D] GOPAL LACHMANDAS RAHEJA (DECEASED) (E-FILE)	
10	ITA 2002/MUM/2026	2018-19	[A] GODREJ CONSUMER PRODUCTS LIMITED	
11	ITA 2003/MUM/2026	2019-20	[A] GODREJ CONSUMER PRODUCTS LIMITED	
12	ITA 2004/MUM/2026	2020-21	[A] GODREJ CONSUMER PRODUCTS LIMITED	
13	ITA 2005/MUM/2026	2021-22	[A] GODREJ CONSUMER PRODUCTS LIMITED	
14	ITA 2006/MUM/2026	2022-23	[A] GODREJ CONSUMER PRODUCTS LIMITED	
15	ITA 2007/MUM/2026	2023-24	[A] GODREJ CONSUMER PRODUCTS LIMITED	
16	ITA 3837/MUM/2026	2016-17	[A] SHANKAR MALLAYYA VASAL (E-FILE)	
17	ITA 5160/MUM/2026	2025-26	[A] SHREE SHYAM SATSANG SAMITI	
18	ITA 5166/MUM/2026	2017-18	[A] YOGDARSHAN COMMERCIAL TRADING PRIVATE LIMITED	
19	ITA 5172/MUM/2026	2020-21	[A] GOAN REAL ESTATE AND CONSTRUCTION PRIVATE LIMITED	
20	ITA 5194/MUM/2026	2014-15	[D] SHREE GANESH FORGINGS LTD	
21	ITA 5203/MUM/2026	2022	[D] SHRINGAR HOUSE OF MANGALSUTRA LIMITED	
22	CO 84/MUM/2026	2016-17	[A] YES BANK LIMITED (E-FILE)	
23	ITA 9358/MUM/2025	2016-17	[D] YES BANK LIMITED (E-FILE)	
24	ITA 1186/MUM/2026	2017-18	[A] ZIA SALIM DESAI	
25	ITA 5012/MUM/2026	2014-15	[D] G J JAIN ENTERPRISES PVT LTD	
26	CO 227/MUM/2026	2014-15	[A] G J JAIN ENTERPRISES PVT LTD	
27	ITA 123/MUM/2026	2021-22	[A] GOWD SARASWAT BRAHMAN SABHA MUMBAI (E-FILE)	
28	ITA 4886/MUM/2026	2023-24	[A] SHREE GOREGAON DIGAMBER JAIN MANDIR TRUST (E-FILE)	
29	ITA 3631/MUM/2026	2018-19	[A] SHRI. VARDHMAN STHANAKWASI SHRAWAK SANGH (E-FILE)	
30	ITA 5116/MUM/2026	2018-19	[A] YOGDARSHAN COMMERCIAL TRADING PRIVATE LIMITED	


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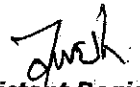
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF H BENCH FOR 13-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4629/MUM/2024	2020-21	[A] TATA STEEL LIMITED	
2	ITA 6696/MUM/2024	2021-22	[A] TATA STEEL LIMITED	
3	IT(TP)A 686/MUM/2026	2022-23	[A] SYNTAX SYSTEMS PRIVATE LIMITED (E-FILE)	
4	ITA 6646/MUM/2024	2021 - 22	[A] SKF INDIA LIMITED (E-FILE)	
5	ITA 6804/MUM/2024	2021-22	[A] TTE TECHNOLOGY INDIA PRIVATE LIMITED (E-FILING)	
6	ITA 8489/MUM/2025	2020-21	[A] ALKA ASHOK KAJNE (E-FILE-SMC)	
7	ITA 3141/MUM/2026	2022-23	[A] INDIA MEDTRONIC PRIVATE LIMITED (E-FILE)	
8	ITA 957/MUM/2026	2022-23	[A] SAVLI COPPER PRODUCTS PRIVATE LIMITED (E-FILE)	
9	ITA 3578/MUM/2026	2022-23	[A] HINDUSTAN UNILEVER LIMITED (E-FILE)	
10	ITA 3595/MUM/2026	2022-23	[A] SIKKA INDIA PRIVATE LIMITED (SUCCESSOR OF SIKKA MBCC INDIA PRIVATE LIMITED) (E-FILE)	
11	IT(TP)A 3327/MUM/2026	2022-2023	[A] SCHREIBER DYNAMIX DAIRIES PRIVATE LIMITED (E-FILE)	
12	ITA 1791/MUM/2026	2022-23	[A] M/S. SARJAK CONTAINER LINES PVT LTD	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF I BENCH FOR 13-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 5****AT 10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6903/MUM/2018	2015-16	[A] REUTERS TRANSACTION SERVICES LTD.	
2	ITA 7665/MUM/2019	2016-17	[A] REFINITIV TRANSACTION SERVICES LTD	
3	ITA 356/MUM/2021	2017-18	[A] REFINITIV TRANSACTION SERVICES LTD.	
4	ITA 768/MUM/2022	2018-19	[A] REFINITIV TRANSACTION SERVICES LIMITED	
5	ITA 2339/MUM/2022	2019-20	[A] REFINITIV TRANSACTION SERVICES LIMITED	
6	ITA 8011/MUM/2025	2023-24	[A] REFINITIV TRANSACTION SERVICES LIMITED	
7	ITA 2358/MUM/2021	2017-18	[A] MARRIOTT INTERNATIONAL INC	
8	ITA 2359/MUM/2021	2016-17	[A] MARRIOT INTERNATIONAL INC	
9	ITA 6314/MUM/2025	2023-24	[A] SHRI AMOL ANANT KULKARNI	
10	ITA 945/MUM/2026	2010-11	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
11	ITA 946/MUM/2026	2011-12	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
12	ITA 947/MUM/2026	2014-15	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
13	ITA 3460/MUM/2026	2019-20	[A] HIKAL LIMITED (E-FILE)	
14	ITA 4302/MUM/2026	2011-12	[A] CHINTAMANI CHANDRAKANT CHIMBAIKAR (E-FILE)	
15	ITA 9074/MUM/2025	2019-20	[A] K ASHAR AND CO.	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF SMC BENCH FOR 13-AUGUST-2026 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2288/MUM/2026	2014-15	[D] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
2	ITA 2289/MUM/2026	2015-16	[D] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
3	ITA 3563/MUM/2026	2017-2018	[A] RUPESH SOLANKI (E-FILE)	
4	ITA 3956/MUM/2026	2020-21	[A] SARASWATI BUILDCON (E-FILE)	
5	ITA 4528/MUM/2026	2017-18	[A] MYTHIC DEKOR PRIVATE LIMITED (E-FILE)	
6	ITA 4619/MUM/2026	2011-12	[D] RUPAL DIPESH HEMANI	
7	ITA 8694/MUM/2025	2011-12	[A] JAYPRAKASH PANNALAL GUPTA	


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